

(c) and (d) . Yes Sir. Government's position has been explained through extensive briefings by our Missions abroad and by the Ministry in Delhi. In general, these governments organisations have shown understanding of the situation of and have expressed confidence in the Government of India's determination and ability to deal with the situation.

(e) and (f) . Reportedly, a call was issued by the 32nd session of the constituent Assembly of the Muslim World League, Makkah, a non - Governmental organisation , for economic and political sanctions against India if it failed to rebuild the Babri Mosque.

STATEMENT

Pakistan

Saudi Arabia

Iran

Afghanistan

Qatar

Yemen

Kuwait

Bengladesh

Japan

U. A. E.

Bahrain

Algeria

Egypt

Jordan

Morocco

Iraq

Syria

Tunisia

Turkey

Thailand

Vietnam

Sri Lanka

Bhutan

China

Mauritius

USA

Canada

U.K.

Russia

[English]

**Assistance to States for Promoting
Tourism**

2702. SHRI SHIVRAJ SINGH
CHAUHAN:

DR. LAL BAHADUR RAWAL:
SHRI BALRAJ PASSI:

Will the Minister of CIVIL AVIATION
AND TOURISM be pleased to state:

(a) the financial assistance allocated to each state and Union territories by the tourism department during the Seventh Plan period;

(b) the amount of financial assistance provided to each state and Union territories during 1991-92 and 1992-93 and the amount utilized by them, separately;

(c) the norms adopted to give more assistance to some states in comparison to other states; and

(d) whether any efforts have been made to provide more assistance to those states which were provided with less amount during the last year?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRI GHULAM NABI

AZAD) : (a) . Statement -I showing the financial assistance given to various States and Union Territories during the Seventh Plan period is attached -III

(b) Statements II and III showing the financial assistance provided to each state and Union Territories during 1991-92 & 1992-93 (upto 28th February, 1993) are attached.

(c) and (d) . The Central assistance is extended on the basis of specific proposals received from the states Union Territories. Such proposals are considered on the basis of their merits, inter se priority and availability of funds.

STATEMENT-I

Central financial assistance sanctioned and released by the Department of Tourism during the Seventh Five Year Plan period to various States and Union Territories.

S.No	State	Amount Sanctioned (Rs. in lakhs)
1	2	3
1.	Andhra Pradesh	307.34
2.	Arunachal Pradesh	39.19
3.	Assam	32.62
4.	Bihar	65.42
5.	Goa	41.89
6.	Gujarat	238.67
7.	Haryana	376.60
8.	Himachal Pradesh	153.87
9.	Jammu & Kashmir	231.60
10.	Karnataka	252.20
11.	Kerala	861.09
12.	Madhya Pradesh	265.00

S.No	State	Amount Sanctioned		
	1	2	3	
13.	Maharashtra			109.53
14.	Manipur			75.08
15.	Meghalaya			128.17
16.	Mizoram			75.44
17.	Nagaland			134.97
18.	Orissa			138.49
19.	Punjab			178.62
20.	Rajasthan			146.96
21.	Sikkim			118.97
22.	Tamil Nadu			473.67
23.	Tripura			86.27
24.	Uttar Pradesh			442.63
25.	West Bengal			368.70

Amount Sanctioned

3

UNION TERRITORIES

26.	Andaman & Nicobar Islands	195.48
27.	Delhi	5.00
28.	Lakshadweep	80.34
29.	Pondicherry	47.73

Grand Total

5713.54

STATEMENT-II

Projects/Schemes Sanctioned During 1991-92 for Strengthening of tourism Infrastructure-States/Union Territories

S.No	State/Union Territory	Amount sanctioned	Amount released
1	2	3	4
<i>(Rs. in lakhs)</i>			
1.	Andhra Pradesh	88.36	46.86
2.	Arunachal Pradesh	24.00	1.00
3.	Assam	171.96	82.47
4.	Bihar	150.31	73.15
5.	Goa	51.98	38.59
6.	Gujarat	141.58	76.85
7.	Haryana	159.01	70.50
8.	Himachal Pradesh	166.96	68.10
9.	Jammu & Kashmir	65.25	31.00
10.	Karnataka	185.26	82.85
11.	Kerala	293.50	251.98
12.	Madhya Pradesh	285.77	164.26

S.No	State/Union Territory	Amount sanctioned	(Rs. in lakhs)	Amount released
1	2	3	4	4
13.	Maharashtra	350.07	207.60	207.60
14.	Manipur	-	-	-
15.	Meghalaya	105.29	40.00	40.00
16.	Mizoram	62.04	31.91	31.91
17.	Nagaland	69.24	42.99	42.99
18.	Orissa	213.64	78.00	78.00
19.	Punjab	31.25	11.60	11.60
20.	Rajasthan	184.31	80.46	80.46
21.	Sikkim	119.98	58.09	58.09
22.	Tamil Nadu	74.04	42.06	42.06
23.	Tripura	77.29	30.00	30.00
24.	Uttar Pradesh	160.59	50.80	50.80
25.	West Bengal	189.23	91.71	91.71
Total		3420.91	1752.83	1752.83

S.No	State/Union Territory	Amount sanctioned	Amount released
1	2	3	4
(Rs. in lakhs)			
UNION TERRITORIES			
26.	Andaman & Nicobar	60.32	38.52
27.	Chandigarh	17.11	8.55
28.	Dadra & Nagar Haveli	18.52	9.97
29.	Daman & Diu	15.75	6.25
30.	Delhi	20.22	16.15
31.	Lakshadweep	32.26	15.00
32.	Pondicherry	47.23	24.00
	Total	211.41	108.44
	Grand Total	3632.32	1861.27

STATEMENT-III

Central Financial Assistance to States/Union Territories 1992-1993

(As on 28-2-93)

Sl. No.	State/Union Territory	Amount sanctioned	Amount released
1	2	3	4
		(Rs. in lakhs)	
1.	Andhra Pradesh	8.01	4.67
2.	Arunachal Pradesh	9.15	5.00
3.	Assam	56.45	31.94
4.	Bihar	35.88	17.02
5.	Goa	22.30	11.35
6.	Gujarat	-	-
7.	Haryana	64.34	35.00
8.	Himachal Pradesh	26.28	12.80
9.	Jammu & Kashmir	81.94	34.64
10.	Karnataka	110.56	60.10

Sl. No.	State/Union Territory	2	Amount sanctioned	(Rs. in lakhs)	Amount released
1	2	3		4	
11.	Kerala	-	-		
12.	Madhya Pradesh	1.66	2.50		
13.	Maharashtra	7.87	13.50		
14.	Manipur	21.59	11.00		
15.	Meghalaya	-	-		
16.	Mizoram	28.01	13.50		
17.	Nagaland	17.85	9.18		
18.	Orissa	60.37	27.99		
19.	Punjab	65.10	32.00		
20.	Rajasthan	70.21	36.25		
21.	Sikkim	27.98	13.50		

Sl. No.	State/Union Territory	Amount sanctioned	(Rs. in lakhs)	Amount released
1	2	3		4
22.	Tamil Nadu	34.40		12.00
23.	Tripura	42.06		22.50
24.	Uttar Pradesh	45.03		23.58
25.	West Bengal	-		-
<i>UNION TERRITORIES</i>				
26.	Andaman & Nicobar	93.50		50.00
27.	Chandigarh	-		-
28.	Dadra & Nagar Haveli	-		-
29.	Daman & Diu	28.50		22.00
30.	Delhi	1.40		0.70
31.	Lakshadweep	-		-
32.	Pondicherry	-		-
Grand Total		1013.73		502.72